RAJYA SABHA

[24 July, 2001]

State	District	2000	2001
	Mathura	1	
	Pilibhit	1	
	Sonbhadra	1	
	Udhamsingh Nagar	1	
	TOTAL:	179	17
Uttaranchal			
	Dehradun		1
W. Bengal			
	24-Parganas South	3	
	Calcutta	2	
	Murshidabad	1	
	Tamluk	2	
	TOTAL:	8	0
	GRAND TOTAL:	255	25

Diploma in Homoeopathic Pharmacy

46. SHRI DEVI PRASAD SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the policy/criteria/guidelines being followed by Government for starting Diploma in Homoeopathic Pharmacy Course and to establish Homoeopathic Pharmacy Council for registration of Homoeopathic Pharmacists in the country;

(b) the reasons for delay in this regard, so far; and

(c) the details of benefits to the Homoeopathic Pharmacists? THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR): (a) and (b) So far no regulatory Council has been established to regulate education and practice of Pharmacists in Homoeopathy. Various options for regulating them under the existing Pharmacy Act or new one have been duly examined.

(c) There will be uniformity in the standards of education and practice of pharmacists in Homoeopathy. It will help pharmacists to acquire knowledge to identify, prepare, standardize, store and dispense medicines. It will also equip them with various laws and regulations pertaining to the system.

312